

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4380

ANSWERED ON:25.04.2005

PRIVATE PARTICIPATION IN GODOWN CONSTRUCTIONS

Adsul Shri Anandrao Vithoba;Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether private participation in construction and maintenance of Godowns has been permitted;
- (b) if so, the number of such Godowns constructed by private participation in the country as on date, State-wise;
- (c) whether the Government has decentralised procurement; and
- (d) if so, the details and reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): Yes, Sir. Under the Seven Years Guarantee Scheme (SYGS) of the Food Corporation of India (FCI), additional storage capacity has been created in the country by Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). The CWC and SWCs have involved private participation in construction of godowns at some locations under SYGS.

(b): The total number of godown constructed under SYGS through private participation as on date, State-wise are as follows:

Name of State Number of godowns constructed

Andhra Pradesh	70
Haryana	33
Punjab	200
Rajasthan	1

TOTAL 304

(c): Yes, Sir.

(d): The scheme of Decentralized Procurement of foodgrains was introduced by the Government in 1997-98 with a view to enhancing the efficiency of procurement and Public Distribution System (PDS) and encouraging local procurement to the maximum extent thereby extending the benefits of Minimum Support Price (MSP) to local farmers as well as to save on transit costs. This also enables procurement of foodgrains more suited to the local taste.